kind were also provided for construction of House* to the victims of fire. The cause of the fire could not be established. The case has been registered by the police which, js under investigation. A section of Armed Police has been posted to maintain peace in the area.

Meeting of the Indo-US joint Business Council

- 690. SHRIMATI KANAK MUKHERJEE: Will the Minister of INDUSTRY be pleased to .state:
- (a) what i_s the outcome of the meeting of the Indo-US Joint Business Council recently held in New Delhi:
- (b) whether it is a fact that the leader of the U.S. delegation of the Indo-US Joint Business Council Mr. Orville L. Freeman is reported to have stated at the said meeting that there would be more capital investment and technology flow from the U.S. to India;
- (c) whether it ie also a fact that the Indian delegation to the Joint Council had expressed similar views; and
- (d) if so,, what are the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A U.S. Project Co-ordinator has been stationed in India. He will devote full time to identify Indian and U.S. firms to collaborate on joint projects in third countries.

(b) to (d) Mr. Orville Fi'eeman stated at the meeting of the Indo-U.S. Joint Business Council that there was scope for expanding Indo-US industrial collaboration. The Indian delegation agreed with the view expressed by Mr. Orville L. Freeman. Both delegations also noted confident- in the Council's growing effectiveness in promoting commercial cooperation between India and th« Unite 1 States.

Cases filed against CBI and Police Officials

- 691. SHRI HARISHANKAR BHA-BHRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of cases filed against the C.B.I, and other Police Officials in his Ministry during the last three yeans;
 - (b) if so, what are the details tin of; and
- (c) whether any of these officials have so far been convicted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The information i_s being collected and will be laid on the Table of the House.

Export Obligations Scheme

- a692. SHRI N. K. P. SALVE: Will the Minister of INDUSTRY be plea ed to state:
- (a) whether it is a fact that Industry representatives have brought to Government's notice specific cases to show how the Export Obligations Scheme wag hitting the industry hard;
- (b) if so, what are the details of the representations made to Government in this regard; and
- (c) what modifications are proposed to be brought about in the scheme in the light of the representations.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Yes, Sir. Numerous individual representations have been received (and continue to be received) for relaxation and/or waiver of export obligations attached to industrial licences. The details would be far too numerous to list out individually.

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